Disposal of batteries of electric vehicles

- 535. SHRI NARAIN DASS GUPTA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
 - (a) the procedure for disposal of batteries used for electric vehicles; and
- (b) the steps undertaken to ensure that disposal of batteries used for electric vehicles are not polluting the environment?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) The batteries used in electric vehicles are primarily lithium-ion batteries which are used in electric cars. The quantity of such battery waste is very less and is exported for recycling.

As far as e-rikshaw is concerned, mostly lead-acid batteries are used. The used lead acid batteries generated from such vehicles are required to be disposed as per the provisions under Batteries (Management and Handing) Rules, 2001 as amended in May 2010. In order to ensure safe disposal, the Rules stipulate that the manufacturers, importers, assemblers, preconditioners and dealers shall collect back the used batteries against new batteries sold. They shall also be responsible for channelizing or sending the used batteries collected only to collection centers set up by producers for ultimate disposal through registered recyclers.

NOC for golden quadrilateral in Jhansi and Lalitpur

†536. SHRI SANJAY SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the area of conserved and reserved forest land in Jhansi and Lalitpur districts of Uttar Pradesh on which No Objection Certificate was sought by NHAI for construction of road under golden quadrilateral road construction scheme;
- (b) the number of trees to be cut on this land, the name of the institution and date of granting permission;
- (c) the details of land and the amount paid as compensation to the forest department in lieu of this land and by when this compensation was provided; and
- (d) whether complaints regarding violation of rules were received and the action taken on these complaints?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) (i) Following three

[†] Original notice of the question was received in Hindi